

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 128
Appeal No. 980/252/ND/2018**

Under Section: 252

In the matter of:

Income Tax Officer, M/s Satija Builders And Finaciers Ltd	...	Applicant
Vs		
ROC	...	Respondent

Order delivered on 06.11.2019

**CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Income Tax:	Ms. Bhawna Singh, Adv. for Ms. Laxmi Gurung, Sr. Stn. Counsel
For the ROC:	Mr. Yadubhushana Rao, Advocate

ORDER

Learned counsel for the appellant undertakes to comply with the order dated 13.06.2019 and place on record the assessment order passed against the company along with the service affidavit.

List on 18.12.2019.

Sd/-

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

